

OFFICE OF THE CIVIL JUDGE (SR. DIVISION), SRI MUKTSAR SAHIB.


TENDER NOTICE.

Sealed tenders are invited from willing competent outsourced organizations/agencies for allotment of contract of work of maintenance for cleanliness of Ground Floor, First and Second Floor of Block-A, Block-B, Block-C, Block-D and Block-E as well as V.I.P. Entry side, Public Entry side and entrance lounges in Judicial Courts Complex, Sri Muktsar Sahib. The total area for proper efficient cleaning on all days of the week of these Floors which includes entrance lounges, Cat Walks/ramps, corridors, rooms, Water Coolers, lavatories with broom and swabbing them with water mixed with detergent Hydrochloride acid and liquid phenyl etc., is as under:-

Sr. No.	Judicial Courts Complex, Sri Muktsar Sahib	Area	
		Covered	Outer
1.	Block -A and Block-B	53,419 Sq. Feet	82,000 Sq. Feet
2.	Block-C and Block-D	53,325 Sq. Feet	62,000 Sq. Feet
3.	Block-E	35,624 Sq. Feet	

This also includes cleaning of windows, Window panes, doors dusting of Court Rooms/Staff Rooms, grills, Terraces, Projections, removal of webs, sweeping of approaching passages, parks. The tender be submitted for deployment of 20 (Twenty) sweepers to be paid wages at the rates approved by Deputy Commissioner, Sri Muktsar Sahib for the current financial year i.e. from 1st April, 2019 to 31st March, 2020 and the payment would be made at the disposal of the office of District & Sessions Judge, Sri Muktsar Sahib and the office of Civil Judge (Sr. Division), Sri Muktsar Sahib in the ratio of 50:50 for the above said period. Complete details, terms and conditions contained in "Annexure-A" can be obtained free of costs from the office of the undersigned on any working day onwards by hand or by post by sending a self address adequately stamped envelop. The complete terms and conditions of the tender can also be down loaded from the official web site of the office of Learned District & Sessions Judge, Sri Muktsar Sahib i.e. <http://ecourts.gov.in/muktsar/history>. Last date of receipt of tender will be 27.02.2019 till 04.00 p. m. Tenders will be opened in the presence of contractors or their authorized representatives on 05.03.2019 at 03.30 p. m. by the Committee. This office will not take any responsibility for any postal delay and tenders received after due date will not be accepted.

Dated:-05.02.2019


Civil Judge (Sr. Division),
Sri Muktsar Sahib.